

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. : P.I./21/2020

Dated:- 22/06/2020

Consequent upon bifurcation of Jaipur Metropolitan Judgeship into two new Judgeships namely, Jaipur Metropolitan-I and Jaipur Metropolitan-II, the existing Special Courts/Tribunals of erstwhile Jaipur Metropolitan Judgeship are hereby assigned to new Judgeships for administrative/statistical purposes as under:-

Name of Special courts/ Tribunals under Jaipur Metropolitan-I Judgeship		Name of Special courts/ Tribunals under Jaipur Metropolitan-II Judgeship	
1	Spl. Judge, C.B.I. Case No. 1, Jaipur	1	Spl. Judge (Sati Niwaran cases), Jaipur
2	Spl. Judge, C.B.I. Case No. 2, Jaipur	2	Spl. Judge, Prevention of Corruption Act cases No.1, Jaipur
3	Spl. Judge, C.B.I. Case No. 3, Jaipur	3	Spl. Judge, Prevention of Corruption Act cases No.2, Jaipur
4	Spl. Judge, C.B.I. Case No. 4, Jaipur	4	Spl. Judge, Prevention of Corruption Act cases No.3, Jaipur
5	Spl. Judge, C.B.I. Case No. 5, Jaipur	5	Spl. Judge, Essential Commodities Act cases, Jaipur
6	Family Court No.1, Jaipur	6	Spl. Judge (Rajasthan Special Court Act, 2012), Jaipur
7	Family Court No.3, Jaipur	7	Spl. Judge (Jaipur Bomb Blast Cases), Jaipur
8	Spl. Judge (Communal Riots cases), Jaipur	8	Commercial Court No.1, Jaipur
9	Spl. Judge (N.D.P.S. Act cases), Jaipur	9	Commercial Court No.2, Jaipur
10	Nyayadhikari, Gram Nyayalaya, Bassi, Jaipur	10	Commercial Court No.3, Jaipur
11	Juvenile Justice Board-I, Jaipur	11	Commercial Court No.4, Jaipur
12	M.A.C.T. No. 2, Jaipur	12	M.A.C.T. No.1, Jaipur
13	Rajasthan Non Govt. Edu. Institutional Tribunal, Jaipur	13	Labour Court No.1, Jaipur
14	Raj. State Transport Tribunal, Jaipur	14	Labour Court No.2, Jaipur
15	Waqf Tribunal, Jaipur	15	Industrial Tribunal, Jaipur
16	Co-Operative Tribunal, Jaipur	16	J.D.A. Tribunal, Jaipur

Likewise Family Court No.2, Jaipur and Juvenile Justice Board -II, Jaipur are assigned to Jaipur District Judgeship.

BY ORDER,


REGISTRAR GENERAL

File No. Gen./II/08/2019/812

Dated:- 22/06/2020

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary, Law & Legal Affairs Department, Jaipur.
2. All the District & Sessions Judges.
3. Concerned Special Courts.
4. Administrative Officers Judicial of all the administrative sections of Rajasthan High Court, Jodhpur / Bench Jaipur.


REGISTRAR GENERAL